

**Copy of Resolution Constituting of
Telecommunication Commission**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): I beg to lay on the Table a copy of Government Resolution No. 15/1/2/87-Cab dated the 10th April, 1989 (Hindi and English versions) constituting a Telecommunication Commission. [Placed in library See No. 7730/89]

Review on The Working of and Annual Report of North Eastern Electric Power Corporation for 1987-88 and a Statement showing REASONS for Delay in Laying These Papers

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:—

(ii) Review by the Government on the working of the North Eastern Electric Power Corporation Limited, Shillong, for the year 1987-88.

(ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT 7731/89]

12.05 hrs.

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

Sixty-fourth Report

[English]

SHRI M. THAMBI DURAI (Dharmapuri): I beg to present the Sixty-fourth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

**COMMITTEE ON SUBORDINATE
LEGISLATION**

Twenty-second Report

[English]

SHRI K.J. ABBASI (Domariaganj): I beg to present the Twenty-second Report (Hindi and English versions) of the Committee on Subordinate Legislation.

12.06 hrs.

**PETITION RE: ENACTMENT OF LEGISLATION
BANNING LOCKOUT,
CLOSURE, ETC.**

[English]

SHRI BASUDEB ACHARIA (Bankura): I beg to present a petition signed by Shri Rampada Chakraborty, General Secretary, All India Confederation of Mercantile and Commercial Employees, Calcutta and others regarding enactment of legislation banning lockout, closure, indiscriminate use of computers, contract system of employment etc.